NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 45/NCLT/AHM/2017 (New) With Gujarat High Court C.P. No. 510/2016 in C.A. No. 492/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

Name of the Company:

Crown Decor Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VAIBHAUI PARIKH

APVOCATE

PETITIONER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Heard learned Counsel appearing for the Petitioner.

None present for Regional Director.

Order reserved.

MEMBER JUDICIAL

Dated this the 3rd day of May, 2017.